

Name of the Corporate Debtor: VIKAS WSP LIMITED ; Date of Commencement of CIRP: 02.02.2022; List as on: 09.08.2023

Sl No.	Details of claimant			List of operational creditors (Government dues)							Amount of claim not admitted	Remarks, if any		
	Department	Government	Date of receipt	Date of claim received	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim			Amount of any mutual dues, that may be set off	Amount of Claim under Verification
1	Commissioner of Income Tax, HISAR	GOVT. OF INDIA	15-2-2022	1,92,55,51,469	1,92,55,51,469	GOVT. DUES	NO	N/A	N/A	N/A	N/A	-	Revised claim form received on 29 March	
2	EPHO JODHPUR	GOVT. OF INDIA	11-02-2022	9,28,86,993	9,28,86,993	STATUTORY DUES	NO	N/A	N/A	N/A	N/A	-	Accepted claim in compliance of NCLT order dated 23.01.2023 and CoC approval dated 08.08.2023	
3	CGST RANGE-33	GOVT. OF INDIA	14-02-2022	9,00,58,152	4,97,966	GOVT. DUES	NO	N/A	N/A	N/A	N/A	8,95,60,186	CD had deposited UNDER PROTEST Rs 4,90,00,499.00 and therebre the claim w.r.t. Interest and Penalty on it amounting to 4,05,54,687/- and 4,90,05,499/- has not been admitted as appeal by CD filed against it is pending.	
4	ESI JODHPUR	GOVT. OF RAJASTHAN	16-02-2022	1,52,24,099	1,52,24,099	STATUTORY DUES	NO	N/A	N/A	N/A	N/A	-	under ESI claim Admitted Rs 97,60,777 is towards Contribution, Rs. 36,13,693/- is towards Interest, Rs. 18,49,029/- is towards Penalty	
5	JODHPUR VIDYUT VITRAN NIGAM LTD.	GOVT. OF RAJASTHAN	3-3-2022	4,88,153	4,88,153	GOVT. DUES	NO	N/A	N/A	N/A	N/A	-		
			TOTAL	2,12,42,08,866	2,03,46,48,680								8,95,60,186	

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

